

**Disposal of Representations from
Railway Employees**

*1263. **Shri Tangamani:** Will the Minister of Railways be pleased to state:

(a) whether directions were issued to the General Manager of Southern Railway to dispose of the representations received from employees with quicker decisions;

(b) how many such representations are pending before the General Manager and Divisional Superintendents for over six months and for over one year; and

(c) whether any decision about overcoming the delay was taken at the recent General Managers' Conference?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) Yes, to all Railways.

(b)	Over six months	Over one year.
General Manager	11	4
Divisional Superintendents	138	Nil.

(c) This subject was not discussed.

**Cholera Epidemic in Nagarjunasagar
Project Camp**

*1264. **Dr. K. B. Menon:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether there is an epidemic of cholera in Nagarjunasagar project camp;

(b) if so, the steps Government are taking to arrest the epidemic; and

(c) whether there have been any casualties?

The Minister of Irrigation and Power (Shri S. K. Patil): (a) Yes, Sir. The duration of the epidemic was from the 11th February, 1958 to the 14th March, 1958.

(b) (1) Inoculations were given on a mass scale;

(2) Additional taps for supply of filtered and chlorinated water were provided in new colonies;

(3) The strength of public health and sanitary staff was augmented;

(4) Intensive propaganda was carried out with a view to educate people in the maintenance of perfect cleanliness and adoption of other hygienic measures.

(c) 36 deaths occurred.

**Postal Insurance Policies of Displaced
Persons**

*1265. **Shri Goray:** Will the Minister of Transport and Communications be pleased to state:

(a) the total number of displaced persons who have Postal Insurance policies and who have migrated after 31st March, 1948;

(b) whether it is a fact that the Pakistan Government have refused to pay the dues of matured policies and have forfeited all policies on the ground that premia for some months had not been paid in Pakistan; and

(c) whether Government of India have accepted these premia in India?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) 150 approximately.

(b) Not known.

(c) Yes, subject to agreement with Pakistan.

Fruit Preservation Factory in Kulu Valley

*1266. Shri Hem Raj: Will the Minister of Food and Agriculture be pleased to refer to the reply given to Starred Question No. 609 on the 28th November, 1957 and state:

(a) whether the scheme for the installation of a fruit preservation factory at Kulu has been received back from the Punjab Government; and

(b) if so, the action taken thereon?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas):

(a) The revised scheme has not yet been received.

(b) Does not arise.

Rice Distribution

*1267. Shrimati Sucheta Kripalani: Will the Minister of Food and Agriculture be pleased to state:

(a) what quantity of rice was moved into Delhi from Punjab upto 25th February, 1958 since the inclusion of Delhi in Punjab Rice Zone; and

(b) whether it is a fact that Delhi rice consumers are made to accept inferior rice at somewhat higher price than that of the Punjab rice as a result of non-movement of rice stocks from Punjab into Delhi?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) No stocks moved upto 25th February but some stocks started moving from that date.

(b) Rice has been coming to Delhi from Western U.P. and good qualities are available. Prices are however higher than in Punjab but this is to be expected since Punjab was cordoned off to enable Government to procure in Punjab. As larger

stocks move from Punjab to Delhi, the prices ought to show a decline.

Sarhind and Rajasthan Canals

*1268. Sardar Iqbal Singh: Will the Minister of Irrigation and Power be pleased to refer to the reply given to Unstarred Question No. 103 on 12th November, 1957 and state:

(a) the loans sanctioned in 1957-58 and 1958-59 for Sarhind and Rajasthan Canal Projects; and

(b) the amount proposed to be spent on both the canals in the Second Five Year Plan?

The Minister of Irrigation and Power (Shri S. K. Patil): (a) No loan has been sanctioned for Sarhind Feeder Project for 1957-58. For Rajasthan Canal Project, a loan of Rs. 25 lakhs has been sanctioned in 1957-58. The question of sanctioning loan for 1958-59 does not arise at this stage.

(b) Provision in the Second Five Year Plan is Rs. 5.50 crores for Sarhind Canal Project and Rs. 22 crores for Rajasthan Canal Project.

Litan Hydro Electric Project in Manipur

*1269. Shri L. Achaw Singh: Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No. 1663 on 11th September, 1957 and state:

(a) the progress made in the survey of the Litan Hydro Electric Project on the Thoubal River in Manipur; and

(b) how much of the allotted money for the Project will be used during 1957-58?

The Minister of Irrigation and Power (Shri S. K. Patil): (a) The investigations on the Litan Hydro-Electric Project have been discontinued temporarily because the survey and investigation conducted so far have shown that the proposed scheme will be un-economical.

Alternative possibilities like the development of Yel Rok river are under consideration.